

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4047
TO BE ANSWERED ON 9TH DECEMBER, 2016**

ASHA CERTIFICATION

4047. SHRI D.S. RATHOD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any plan for the ASHA certification programme in the country in the year 2015-17;
- (b) whether the Government has identified the States for the programme; and
- (c) if so, the details of funds provided for the same?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): The Government of India is providing support to States for implementation ASHA Certification Programme under National Health Mission (NHM). In the first phase, twelve states are being covered, namely, Arunachal Pradesh, Assam, Chhattisgarh, Delhi, Gujarat, Jharkhand, Karnataka, Punjab, Sikkim, Tripura, Uttrakhand and West Bengal.

(c): Under NHM support is being provided to States including support for ASHA Certification on the basis of requirement posed by them in their annual Programme Implementation Plans (PIPs). Details of amount approved for the twelve states during FY 2013-14 to 2015-16 for ASHA Certification under NHM is at Annexure.

Annexure

S.No.	ASHA Certification			
	Amount Approved (in lakhs)			
	States	2014-15	2015-16	2016-17
1	Arunachal Pradesh	17.04	17.40 revalidated	0
2	Assam	0	5.88	5.88 approved during 2015-16 reapproved
3	Tripura	0.97	0	0
4	Sikkim	3.63	0	0
5	Delhi	0	0	10
6	Gujarat	0	3.98	3.98 approved during 2015-16 reapproved
7	Karnataka	0	80.69	72.25
8	Punjab	90	0	0
9	West Bengal	14.65	14.65	11.52 Lakhs approved
10	Chhattisgarh	14.65	0	0
11	Jharkhand	34.54	34.54	34.54
12	Uttrakhand	28.62	28.62	0